

(b) whether both the State Governments, have approached the Central Government in this regard; and

(c) if so, the Central Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) to (c): The Government of Uttar Pradesh had objected to the construction of a bund across the Yamuna river opposite village Chhamsa by the Haryana Government, as they apprehend that it might divert the main current towards the Uttar Pradesh side, and had written to the Ministry of Irrigation and Power to advise the Haryana Government to stop the construction. The matter had been discussed at a meeting held in the Ministry of Irrigation and Power in January, 1974 which was attended by officers of the Haryana and Uttar Pradesh Governments. It had then been agreed that the bund would be of a temporary nature, mainly to serve as an access road to some of the villages of Haryana for the cartage of material for flood control works, and that a gap would be left in the bund to pass the winter flows. The bund would be such as would be washed off during the monsoon, and it had also been agreed that any obstruction would be removed by the Haryana Government to the extent possible, if so desired by the Uttar Pradesh Government. The bund breached in the freshets in the first week of July. The Haryana Government have been requested to remove obstructions, if any, still remaining as decided at the meeting held in January last.

Shifting of Offices of Hindustan Paper Corporation

3119. SHRI S. N. MISRA: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to refer to the reply given to Unstarred Question No. 2100 on the 6th March, 1974, regarding shifting of office of Hindus-

tan Paper Corporation of India and state:

(a) whether any final decision has since been taken by Government; and

(b) if so, the time by which offices of this corporation will be shifted?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY AND AGRICULTURE (SHRI C. SUBRAMANIAM): (a) No, Sir.

(b) Does not arise.

CBI Inquiry against Ex-DIG of Burdwan

3120. SHRI ROBIN SEN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the CBI completed its enquiry on corruption charges against ex-DIG of Burdwan, now Chief Security Officer, West Bengal jails; and

(b) if so, what are the findings of the enquiry?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b): As stated in the answer to Question No. 1031 on 27th February, 1974, a criminal case in which this officer was also alleged to be involved, was being investigated by the C.B.I. The investigations in that case have now been completed and the report of the C.B.I. is awaited.

Number of persons arrested under M.I.S.A. in Burdwan District

3121. SHRI ROBIN SEN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons arrested under M.I.S.A. in Burdwan District Sub-division-wise between April, 1974 to June, 1974; and

(b) the break-up of the political affiliation of the persons arrested under M.I.S.A.?